

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

210. IA/2300/2024 IA/2365/2024 C.P. (IB)/1245(MB)2021

IN THE MATTER OF

STATE BANK OF INDIA

VS

ARSHIYA NORTHERN FTWZ LIMITED

Section 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 25.06.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant

IA/2300/2024: -

Adv. Ichcha Kalesh (VC)

For the Respondent NO.1:

Adv. Shreyas Lele (VC)

ORDER

Adjourned to **25.07.2024**.

Sd/-
MADHU SINHA
Member (Technical)
//Anmol//

Sd/-
REETA KOHLI
Member (Judicial)